NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 26(ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: : M/s. Shri Anil Kumar Garg V/s. M/s. Sukh Sagar Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Vipul Ganda, Advocate

Mr. Raghav Kakkar, Advocate Mrs. Shreya Jain, Advocate

For the Respondent (s) : Ms. Rajana Roy Gawai, Advocate

Mr. Mangesh Krishna, Advocate

Order

No time left. Adjourned to 9th November, 2017 for conclusion.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)